

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4421
TO BE ANSWERED ON 02.04.2026**

WAGE OF AGRICULTURAL LABOURER

4421. SMT. MAMATA THAKUR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that national average outstanding loan per agricultural household is over ₹ 74,000;**
- (b) if so, the reasons therefor;**
- (c) whether it is a fact that wage of an agricultural labourer is just ₹ 363 per day; and**
- (d) if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The average amount of outstanding loan per agricultural household in rural areas of the country is estimated through the “Situation Assessment Survey (SAS) of Agricultural Households”, conducted by the National Statistical Office (NSO), Ministry of Statistics and Programme Implementation (MoSPI), during 77th round of the Survey (January, 2019 – December, 2019). As per the latest SAS, the State/UT-wise average amount of outstanding loan per agricultural household during agricultural year July, 2018- June, 2019 is given in Annexure.

Also as per the study mentioned above, the average monthly income per agricultural household from various sources is estimated at Rs. 10,218/- per month.

The Code on Wages, 2019 empowers both Central and State Governments as appropriate governments to fix, review and revise the minimum rates of wages for the establishments falling under their respective jurisdiction. However, such data for State-wise minimum rate of wages is not maintained centrally.

Contd..2/-

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The Central Government revises the Variable Dearness Allowance (V.D.A.) every six months, effective 1st April and 1st October, based on the Consumer Price Index for Industrial Workers, to offset inflation. The latest V.D.A. order effective from 01.4.2026 is available at https://clc.gov.in/clc/sites/default/files/mygov_17748804861.pdf

As per notification dated 30.03.2026 issued by the office of CLC (Central), the minimum rate of wages (including VDA) for the workers employed in Agriculture (unskilled) for Area-C is Rs.478/- per day.

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Annexure

ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 4421 TO BE ANSWERED ON 02.04.2026 REGARDING 'WAGE OF AGRICULTURAL LABOURER'.

Sl.No.	State/Group of NE States/Group of UTs	Average amount (Rs.) of outstanding loan per Agricultural household
1	Andhra Pradesh	2,45,554
2	Arunachal Pradesh	3,581
3	Assam	16,407
4	Bihar	23,534
5	Chhattisgarh	21,443
6	Gujarat	56,568
7	Haryana	1,82,922
8	Himachal Pradesh	85,825
9	Jammu & Kashmir	30,435
10	Jharkhand	8,415
11	Karnataka	1,26,240
12	Kerala	2,42,482
13	Madhya Pradesh	74,420
14	Maharashtra	82,085
15	Manipur	5,551
16	Meghalaya	2,237
17	Mizoram	23,485
18	Nagaland	1,750
19	Odisha	32,721
20	Punjab	2,03,249
21	Rajasthan	1,13,865
22	Sikkim	32,185
23	TamilNadu	1,06,553
24	Telangana	1,52,113
25	Tripura	23,944
26	Uttarakhand	48,338
27	Uttar Pradesh	51,107
28	West Bengal	26,452
	Group of NE States	10,034
	Group of UTs	25,629
	All India	74,121

Source: NSS Report No.587: Situation Assessment of Agricultural Households and Land and Livestock Holdings of Households in Rural India, 2019
